# उत्तर प्रदेश में केन्द्रीय जांच अवरो द्वारा मामलों की आंच

2567. श्री सत्य प्रकाश मालवीयः क्या प्रधान भंकी यह बताने वर्रेगे किः

- (क) उत्तर प्रदेश में केन्द्रीय आंच क्यरो द्वारा जांचे किये जा रहे माचर्जी ं को न्यौरा क्या है ; स्रोर
  - (ख) इनमें से कितने मामलों रेमें केन्द्रीय आंच ब्यूरो ने न्यायः ल**र्यो** हेमें म्रारोप-पन्न प्रस्तुत किये हैं मौर उनमें की गई प्रगति का ब्यौरा क्या है?

कार्मिक, लोक शिकायत और पेंशन भंजालय में राज्य मंत्री तथा गृह मंत्रालय में रःज्य मंत्री (धी पी० चिदम्बरम्) : (क) केन्द्रीय अन्वेषण ब्युरो, उत्तर प्रदेश में सरकारी अर्मचारियों, सीर्वजनिक क्षेत्र के उपक्रमों के कर्मच रियों तथा गैर-सरकारी व्यक्तियों के विरुद्ध भ्रष्ठःचार, सरकारी शक्तियों के दुशप्योग ग्रयता कुत्रयोग, ग्रापराधिक दूराचार तथा भारतीय दण्ड संहिता के अधीन अन्य अपराधी के बारे में मामलों की जांच कर रहा है।

(ख) 1-1-1987 से 30-6-1989 तक की अवधि के दीरान 65 म≀मलों में न्यायः लयों में झारोप पत दायर कर दिए गए हैं। 65 म मलों में से 58 म।मलों में मुकदसा चल रहा है।

## Skylark Project in Vijayanarayanam of Tamil ladli

2568. SHRI PASUMPON THA KIR-UTTINAN;

SHRI V. GOPALSAMY:

Will the Minister of DEFENCE pieased to state-

- (a) what is the total amount so far pent for the Skylark Project in Vijayanarayanam IW TamM Nadu; and
- (b) th« total number of employees recruited iff Vhis project, categorywise?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRO-DUCTION AND SUPPLIES IN THE, MINISTRY OF DEFENCE (SHRI D. L. BAITHA): (a) The expenditure on Project Skylark till the 30th June, 1989 has been Rs. 102.20 crores.

to Questions

(b) There has been no recruitment of civilian personnel on a regular basis as the manpower required for the Project is still under consideration of the Government. The recruitment of casual employees has been done on as required basis under the powers of the Project Management Board.

The following categories of civilian personnel have been thus employed on casu;

Group 'C'	erissee ee	• •
(i) LD Clerks		3 .
(ii) MT Drivers		11
(iii) Firemen Gde	н	10
		24
Group 'D'		
(i) Chowkidars	•	10
(ii) Safaiwalas	• 45 July 1 8 • 1 1 1 1 1	2
(iii) Cook	•	.: .: 1
(iv) Beater	•	1
er de la dispersión	47.5	
A LA SA		14

#### Setting up of a Telephone Booth at (be . Delhi High Court

2569.'SHR1 **TINDIVANAM** G. VENKATRAMAN:

SHRI V. GOPALSAMY-

Will the Minister of COMMUNICA-TIONS be pleased to state:

(a) whether Government propose to set up a telephone booth with STD facility, to

be operated hy a physically handicapped person,' at the Delhi High Court; and

(b) if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS SHRI GIRIDHAR GOMANGO): (a) No, Sir.

(b) No request from a handicapped person has been received for a,STD, PCO booth at High Court Delhi.

### Number of Programmes for Implementation

2570. SHRIMATI KANAK MUKHER-JEE: Will the Minister of PROGRAMME IMPLEMENTATION be pieased to state;

- (a) what are 'he programmes which were taken up for implementation under 20-Point Programme since 1986 in the country; and
- (b) out of those programmes how many have heen implemented?

THE MINISTER OF PLANNING AND THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI); (a) The restructured 20-Point Programme-TPP-86 is being implemented from 1-4-87. The list of points included in the-Programme is given in the statement. (See below)

(b) The various points of the 20-Point Programme are implemented as part of the Annual plans. The implementation of the 20-Point Programme is a. continuous process and is monitored regularly.

### Statement

The Twenfiy-Point Programme—1986

- 1. ATTACK ON RURAL POVERTY
- 2. STRATEGY FOR RAINFED AG-RICULTURE
- 3. BETTER. USE OF IRRIGATION WATER
- 4. BIGGER HARVESTS ',

- 5. ENFORCEMENT OF LAND RE-FORMS •
- 6. SPECIAL PROGRAMME FOR RURAL LABOUR
- 7. CLEAN DRINKING WATER
- 8. HEALTH FOR ALL
- 9. TWO-CHILD NORM
- 10. EXPANSION OF EDUCATION
- 11. JUSTICE TO SCHEDULED CASTES AND SCHEDULED TRIBES
- 12. EQUALITY FOR WOMEN
- 13. NEW OPPORTUNITIES FOR YOUTH
- 14. HOUSING FOR THE PEOPLE
- 15. IMPROVEMENT OF SLUMS
- 16. NEW STRATEGY FOR FORES-TRY
- 17. PROTECTION OF THE ENVIR-ONMENT
- 18. CONCERN FOR THE CONSUMER
- 19. ENERGY FOR THE VILLAGES
- 20. A RESPONSIVE ADMINISTRATION

Casualties in the Siachen Glacier

2571. SHRI PASUMPON THA-KIRUTTINAN; SHRI V. GOPALSAMY:

Will the Minister, of DEFENCE be pleased to state;

- (a) what is the total number of armed personnel deployed in the Siachen Glacier at present;
- (b) what i<sub>s</sub> the number of casualties of Indian soldierslofficers at the Siachin Glacier and of thqjse who have been permanently disabled in combat with the Pak army, so far;
- (c) what is the number of officers/ soldiers who have suffered permament disability due to treacherous climatic conditions; and